

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 193 of 2015

Dated: 09th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Munikrishnaiah, Technical Member**

In the matter of:-

**KKK Hydro Power Ltd. Appellant(s)
Versus
Himachal Pradesh State Electricity Board & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta, Mr. Abhishek
Upadhyay and Ms Himanshi Andley

Counsel for the Respondent(s) : Mr. Matrugupta Mishra for R.No.4

ORDER

Affidavit of service upon the respondents has already been filed by the appellant. Mr. Matrugupta Mishra, learned counsel appearing for respondent No.4/HPERC submits that relies on the impugned order and would like to file Written Submissions at a later stage. He is permitted to do so. None has appeared today on behalf of respondent Nos. 1, 2 & 3. Respondent No.1 HPSEB is the main contesting party.

Post this matter for hearing on **05th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/sh